

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST DATED **28.08.2023** (MONDAY)
CHENNAI BENCH (VIRTUAL MODE)
10:30 am

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp. App (AT) (CH) (Ins) No. 298/2021	Madras Chemicals & Polymers Vs Vijay Aqua Pipes Pvt Ltd	Mr. T Ravichandran	
2	Comp App (AT) (CH) (Ins) No. 254/2023 IA No. 807/2023	K Jayant Prabhu & Anr. Vs Pankaj Srivastava Liquidator of Samruddhi Realty Ltd.	M/s Just Law Advocates Mr Sumana Naganand	Mr. Abhishek Anand

Copy to:

By the order of Hon'ble Member (J)
Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
Ph-044-28880500